

**ANNEXURE-4**

**SHREE SAI PRAKASH ALLOYS PVT LTD**

**List of Creditors under clause (ca) of regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016.**

**Category: List of unsecured financial creditors (other than financial creditors belonging to any class of creditors); Date of Commencement of CIRP: 30-09-2022; Revised List of Creditors as on 21-10-2022**

(Amount in ₹)

S.No	Name of creditor	Details of claim received				Details of claim admitted				Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim				
		-	-	-	-	-	-	-	-	-	-	-	-

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